

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE
OF INDIA
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 27th April, 1987.

NOTIFICATION
(INCOME TAX)

No. 7259 (F.No.261/12/87-ITJ) : In exercise of the powers conferred by sub-section (1) of Section 121A of the Income-tax Act, 1961 (43 of 1961) and in modification No.5446(F.No.261/22/83-ITJ) dated 3-11-83 and No.7155(F.No.261/2/87-ITJ) dt. 2-3-87, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax(Appeals)-I, II, III, IV, V, VI, VII, VIII, IX, X, XI, XII, XIII, XIV and the Commissioner of Income-tax(Appeal), Central-I & II, Calcutta shall perform their functions in respect of such persons assessed to Income-tax or Sur-tax or Interest-tax in the Income-tax Wards, Circles, Districts and Ranges specified in corresponding entries in Column 2 and Column 3 thereof as are aggrieved by any of the orders mentioned in Clauses (a) to (h) of Sub-section (2) of Section 246 of the Income-tax Act, 1961, in sub-section (1) of Section 11 of the Companies (Profits) Sur-tax Act, 1964 (7 of 1964) and in sub-section (1) of Section 15 of the Interest-tax Act, 1974 (45 of 1974) and also in respect of such persons or classes of persons as the Board has directed or may direct in future in accordance with the provisions of clause (1) of sub-section (2) of Section 246 of the Income-tax Act, 1961.

SCHEDULE

Charges with Headquarters	Income Tax Wards/Circles	Name of I.A.C.
1	2	3
1. Commissioner of Income-tax, (Appeal)-I, Calcutta.	1. Comp. Dist.-II (A to G Wards)	1. IAC, Range-VII.
2. Commissioner of Income-tax(Appeal)-II, Calcutta.	1. Com. Dist.-III (A to G Wards)	1. IAC, Range-II. 2. IAC, Spl. Asst. R-I. 3. IAC, Asst. R-II. 4. IAC, Asstt. R-XII.
3. Commissioner of Income-tax, (Appeal)-III, Calcutta.	1. Comp. Dist. IV (other than A to G Wards) 2. Spl. Asst. - I. 3. Spl. Asst. - IV. 4. Foreign Sec.	1. IAC, Range-XII. 2. IAC, Spl. R-I & IV. 3. IAC, Range-XIIA. 4. IAC, Asst. R-III. 5. IAC, Asstt. R-XIII. 6. IAC, Range-I.

1	2	3
4. Commissioner of Income-tax, (Appeal)-IV, Calcutta.	1.Comp.Dist.IV (A to G Wards) 2.Co-operative Housing Circles. 3.Spl.Circle-II. 4.Dist.II(1) 5.Trust Circle. 6.Survey Circle-I. 7.Non-Resident Circle.	1.IAC,Range-II. 2.IAC,Range-XII. 3.IAC,Spl.R-II. 4.IAC,Range-XX. 5.IAC,Range-XXVI. 6.IAC,Asstt.R-IV. 7.IAC,Asstt.R-XIV. 8.IAC,Survey R-I. 9.IAC,Asstt.R-V. 10.IAC,Asstt.R-XV. 11.IAC,Range-I.
5. Commissioner of Income-tax, (Appeal)-V, Calcutta.	1.Spl.Circle-IX, Calcutta. 2.Comp.Dist.V, (G & H Wards)	1.IAC,Spl.R-IX. 2.IAC,Range-XXIV.
6. Commissioner of Income-tax, (Appeals)-VI, Calcutta.	1.Spl.Circle-V. 2.Spl.INV.Circle-I. 3.Spl.Inv.Circle-II. 4.Comp.Dist.-VI.	1.IAC,Spl.R-V. 2.IAC,Spl.Inv.R-I. 3.IAC,Range-XXVII. 4.IAC,Asstt.R-VI.
7. Commissioner of Income-tax, (Appeals)-VII, Calcutta.	1.Comp.Dist.-V (A, D, E&F Wards) 2.Comp.Dist.-I.	1.IAC,R-XXIV. 2.IAC,Asstt.R-VII. 3.IAC,Range-I. 4.IAC,Asstt. R-I. 5.IAC,Asstt.R-XI.
8. Commissioner of Income-tax, (Appeals)-VIII, Calcutta.	1.Comp.Dist.-V. (B Ward.) 2.Spl.Circle-VI. 3.Dist.V(1). 4.Dist.V(2). 5.Dist.Spl.Cir.-III. 6.Dist.I(1). 7.Dist.I(2). 8.Dist.I(3). 9.Dist.I(4). 10.Dist.VIII. 11.SSC. SSC II.	1.IAC,R-XXIV. 2.IAC,Spl.R-VI. 3.IAC,R-VIII. 4.IAC,R-IX. 5.IAC,R-XIII. 6.IAC,R-XVI. 7.IAC,R-XXVIII. 8.IAC,R-XXIX. 9.IAC,Asstt.R-XIII. 10.IAC, Range-V.
9. Commissioner of Income-tax, (Appeals)-IX, Calcutta.	1.Comp.Dist.V (C Ward). 2.Comp.Dist.II (other than A to G Wards)	1.IAC,R-XXIV. 2.IAC,R-VII. 3.IAC,Asstt.R-IX.
10. Commissioner of Income-tax, (appeals)-X, Calcutta.	1.Comp.Dist.III (other than A to G Wards) 2.Dist.II(2). 3.Dist.III(1) 4.SSC-IX. 5.Dist.IV(3).	1.IAC,R-II. 2.IAC,R-X. 3.IAC,P-III. 4.IAC,R-XXII. 5.IAC,R-XXV. 6.IAC,Asstt.R-X.

1	2	3
11. Commissioner of Income-tax, (Appeals)-XI, Calcutta.	1. Dist. VI. 2. Dist. VII 3. Jalpaiguri. 4. Cooch Behar 5. Darjeeling. 6. West Dinajpur, Haldah. 7. Siliguri. 8. Nadia. 9. Murshidabad. 10. SCC-VIII. 11. Spl. Circle-VII. 12. Spl. Circle-III. 13. Dist. III (3). 14. Howrah. 15. Spl. Cir.-IV. 16. All Asstt. Controller of Estate Duty within the jurisdiction of Controller of Estate Duty, Calcutta.	1. IAC, R-XVIII. 2. IAC, R-IV. 3. IAC, Jalpaiguri Range. 4. IAC, R-XIX. 5. IAC, R-VII. 6. IAC, Spl. R-III. 7. IAC, R-XXII. 8. IAC, Spl. R-IV. 9. IAC, Estate Duty.
12. Commissioner of Income-tax, (Appeals)-XII, Calcutta.	1. Comp. Dist. V. (other than A to H Wards) 2. Co-operative Society Circle. 3. Jute Circle. 4. Spl. Circle-VIII 5. Spl. Survey Circle-IV. 6. Spl. Inv. Circle- III. 7. Foreign Comp. Cir.-I & II. 8. Dist. IX.	1. IAC, R-XXIV. 2. IAC, R-XXIII. 3. IAC, Spl. R-VIII. 4. IAC, R-XX. 5. IAC, Spl. Inv. R-III. 6. IAC, Foreign Comp. R-I. 7. IAC, Foreign Comp. R-II. 8. IAC, R-XXX.
13. Commissioner of Income-tax, (Appeals)-XIII, Calcutta.	1. Dist. IV(1). 2. Dist. IV(2). 3. Dist. IIIA. 4. Dist. VA. 5. Dist. RMSC. 6. CEC. 7. Refund Circle. 8. C.A. Circle. 9. Insurance Agents Circle. 10. Dist. III(2). 11. Annual Return I to V.	1. IAC, R-XIV. 2. IAC, R-XVII. 3. IAC, R-VI. 4. IAC, R-XI. 5. IAC, R-XXVI. 6. IAC, R-XV.

1	2	3
14. Commissioner of Income-tax, (Appeal)-XIV, Calcutta.	1. Cinema Circle. 2. Spl. Circle-I. 3. Spl. Cir-II. (Hindi Circle) 4. Project Circle-I & II. 5. Asansol. 6. Burdwan. 7. Beeghly. 8. Burdham. 9. Parulia. 10. Bankura. 11. Durgapur. 12. 24 Parganas. 13. Midnapore. 14. SEC-VII.	1. IAC, Cinema Circle Range. 2. IAC, R-V. 3. IAC, R-X. 4. IAC, Asansole Range. 5. IAC, Burdwan Range. 6. IAC, Range-XXI.
15. Commissioner of Income-tax, (Appeal)-Central-I, Calcutta.	1. CC-IV, V, XIV, XV, III, & VI, VII, VIII, IX, XII, XIII, XV, XVI, XVII, XXI, XXIV, XXVIII, XX, XXI.	1. IAC, Range-I. 2. IAC, Range-II. 3. IAC, Range-III. 4. IAC, Asstt. R-B.
16. Commissioner of Income-tax, (Appeal)-Central-II, Calcutta.	1. CC-XVII, XIX, X, XXII, XXV, XX, XXIII, XXIX, XXX, Cuttack, CC-I, II, XXIV, & XXVII, XXX, XXXI, XXXII, XXXIII.	1. IAC, Range-IV. 2. IAC, Range-V. 3. IAC, Range-VI.

Whereas an Income-tax Circle, Ward or District or Range or Part thereof stands transferred by this Notification from one charge to another charge, appeals arising out of the assessments made in that Income-tax Circle, Ward or District or Range or Part thereof and pending immediately before the date of this Notifications before the Commissioner of Income-tax (Appeal) of the charge from which that Income-tax Circle, District, Ward or Range or part thereof is transferred shall, from the date of this Notification takes effect, be transferred

to and dealt with by the Commissioner of Income-tax (Appeals) of the charge to whom the said Ward, Circle or District or Range or Part thereof is transferred.

This Notification shall take effect from 15-4-87.

Sd/-
(K.P. GANGULI)
OSD(J)

Central Board of Direct Taxes

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to :

1. The Chief Commissioner (Adm.) & Commissioner of Income-tax, West Bengal-I, Calcutta.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. ADI (RS&P) Bulletin Section, New Delhi.
4. Ad. VI/E.D. Sections.
5. ADCC Section.
6. The Joint Secretary & Legal Advisor, Ministry of Law, Government of India, New Delhi.
7. Shastri Bhawan, New Delhi.

K.P. Ganguli
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